

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 4th February, 2025

No. HCM/Misc.-89/2013-A&E/ : In pursuance of the bye-laws adopted by the Governing Council of the Indian Law Institute in its meeting held on 5th May, 2008 and with the approval of the Hon'ble President in consultation with the Executive Chairman, the Executive Committee of the Indian Law Institute, Manipur Chapter, is hereby constituted for its effective functioning in the State of Manipur.

The composition of the Executive Committee is as follows:

Sl. No.	Name
1	Hon'ble Justice Aribam Guneshwar Sharma
2	Hon'ble Justice Khwairakpam Nobin Singh
3	Maibam ManojKumar Singh
4	Dr. Rajkumar Deepak Singh
5	Mr. Sapam Biswajit Meitei
6	Khomdram Samarjit Singh
7	Moirangthem Devananda Singh
8	Mr. Lenin Hijam
9	Rarry Mangsatabam
10	Mrs. Momota Devi Oinam
11	Lamabam Anand Singh
12	Athouba Khaidem
13	RK Umakanta Singh
14	Puyam Tomcha Meitei
15	Maisnam Loyalakpa Meitei

By Order etc.

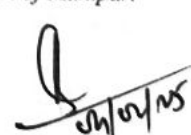
Sd/-
(**OJESH MUTUM**)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/Misc.-89/2013-A&E/ 1551-69.

Imphal, the 4th February, 2025

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. The Advocate General, Manipur.
6. The Director, Indian Law Institute, Delhi.
7. All Registrars, High Court of Manipur.
8. All District & Sessions Judges/all the Judges, Family Courts/Member Secretary, MASLSA/Judge, Special Court (ND&PS), Manipur/ Presiding Officer, MACT/Revenue Co-operative Tribunal, Manipur/Addl. Sessions Judge (FTC) (CAW), Manipur/ Addl. District & Sessions Judges.
9. The Government Advocates, Government of Manipur.
10. The Deputy Solicitor General of India.
11. The Chairman, Bar Council of Manipur.
12. The President, High Court Bar Association of Manipur.
13. The President, All Manipur Bar Association.
14. The Joint Director, Manipur Judicial Academy.
15. The Joint Registrar (Judl.) / CPC, High Court of Manipur.
16. All Deputy Registrars/OSD/All Court Manager Grade – II/Language Officer, High Court of Manipur.
17. All the Assistant Registrars/System Analyst, High Court of Manipur.
18. The Assistant Professor, Manipur Judicial Academy.
19. Guard File/Concerned File/Notice Board.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR